

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 763/Confdl./2017  
II-3-1/2017

Bilaspur, dated the 12 April, 2017

The following Senior Civil Judges, as specified in Column no. (2) of the table below, are hereby transferred from the place shown in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in column No. (6) from the date they assumes charge of their offices:-

**TABLE**

<b>S. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Revenue District</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Krishna Kumar Suryawanshi, Secretary, District Legal Services Authority	Raigarh	Baikunthpur	Koriya (Baikunthpur)	II Civil Judge Class-I
2.	Ku. Vandana Verma, Secretary, District Legal Services Authority	Mahasamund	Kurud	Dhamtari	Civil Judge Class-I
3.	Smt. Mona Chauhan, Secretary, District Legal Services Authority	Dhamtari	Pendra-Road	Bilaspur	Civil Judge Class-I
4.	Ku. Pushplata Markande, Secretary, District Legal Services Authority	Baloda-Bazar	Raigarh	Raigarh	II Civil Judge Class-I
5.	Smt. Vibha Pandey, Secretary, District Legal Services Authority	Janjgir-Champa	Bhilai-3	Durg	Civil Judge Class-I

BY ORDER OF THE HIGH COURT

  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL

Endt. No. 764/Confdl./2017  
II-3-1/2017

Bilaspur, dated the 12 April, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
  - (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
  - (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
  - (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
  - (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information and necessary action.
  - (16)
    - i) Shri Krishna Kumar Suryawanshi, Secretary, District Legal Services Authority, Raigarh,
    - ii) Ku. Vandana Verma, Secretary, District Legal Services Authority, Mahasamund,
    - iii) Smt. Mona Chauhan, Secretary, District Legal Services Authority, Dhamtari,
    - iv) Ku. Pushplata Markande, Secretary, District Legal Services Authority, Baloda-Bazar,
    - v) Smt. Vibha Pandey, Secretary, District Legal Services Authority, Janjgir-Champa,
- for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27<sup>th</sup> April, 2017.*
- (17) District & Sessions Judge, Baloda-Bazar/Dhamtari / Janjgir-Champa/ Mahasamund/ Raigarh for information. He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
  - (18) District & Sessions Judge, Balod/ Bastar at Jagdalpur/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Rajnandgaon/ Raipur/Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
  - (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
  - (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
  - (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
  - (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.

(3)

- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

12/11/17  
(ARVIND SINGH CHANDEL)  
REGISTRAR GENERAL